

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-331(ND)/2018

IN THE MATTER OF:

M/s Roshan & Company

Vs.

M/s Modren Thread.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 9 IBC 2016

Coram:

R.VARDHRAJAN,

Hon'ble Member (Judicial)

V.K.Subburaj,

Hon'ble Member (Technical)

Order delivered on 18.04.2018

For the Petitioner/Applicant

: Mr. Sidharth, Mr. Nayan Nepal, Advocates

For the Respondent

:

For Income Tax Department

:

ORDER

Due to paucity of time, the matter was not able to be taken up. Hence, the same is adjourned to 17.05.2018

List on 17.05.2018.



(V.K.SUBBURAJ)
MEMBER (TECHNICAL)

Varinder Kumar
18.04.2018



(R. VARADHARAJAN)/
MEMBER (JUDICIAL)